

NORTH-EAST DISTRICT, KARKARDOOMA COURTS, DELHI
Cause List for 06.01.2021

PP Saab	Shri Pradeep Kumar	9999870056	pradeepbijnor960@gmail.com
Reader	Shri Inderjeet Kumar	9968511908	readercommnortheast@gmail.com
Ahlmad	Dharmendra Kumar	9718503547	sharmakaran561986@gmail.com
Asstt. Ahlmad	Mrs. Mamta Garg	8810485700	दिनेश कुमार DINESH KUMAR मुख्य महानगर दण्डाधिकारी Chief Metropolitan Magistrate जिला उत्तर-पूर्व, कमरा नं. 68 North-East District, Room No. 68 कडकडडूमा कोर्ट Karkardooma Court, Delhi
Asstt. Ahlmad	Ms. Indu Sidharth	9811272004	

PENDING APPLICATIONS

Sl.	FIR No.	PS	U/s	Title	Purpose
1	57/20	Dayalpur	147/148/149/ 380/34 IPC	State Vs. Wajid 9560968575 lexjudis.law@gmail.com	Change of surety
2	158/20	Dayal Pur	147/148/149/ 302 IPC	State Vs. Aarif @ Mota 9560968575 lexjudis.law@gmail.com	Application U/s 207 Cr.P.C.
3	92/20	Gokal Puri	147/148/149/ 392/427 IPC	State Vs. Hazi Mehmood Khan 9211379216 mehmood.daroga@gmail.com	Application for re- investigation in the instant matter
4	CIS 107/20	-----	SARFASESI ACT	Union Bsnk Of India Vs. Pramod Kumar 9990298248 amrendrakg@gmail.com	Application seeking direction to court receiver for taking physical possession of the property

FRESH APPLICATIONS

1	241/20	K.KHAS	147/148/149 IPC	ST VS MD. ARIF 9910595051 smalik5051@gmail.com	App. Seeking transfer the case CBI to DIU oe any other agency
2	94/20	N.usmanp ur	147/148/149 IPC	St vs md. Anas etc 9312223345 jatinadvocate@gmail.com	App. For cancellation of warrants and for recalling the rproceedings u/s 82 cr.pc
3	351/20	BHAJANP URA	302/120B/34I PC	ST VS ABBAS @ KUNWAR ALI 9811214909 sarfrazasif.advocate@gmail.com	Application U/s 207 Cr.P.C.